

Shri B. K. Das:
 Shri D. C. Sharma:
 Shri J. B. S. Bist:
 Shri Ravindra Varma:
 Shri V. Venkatasubbaiah:
 Shri Yashpal Singh:
 Shrimati Renuka Barkataki:
 Shri Himatsingka:
 Shri Sham Lal Saraf:

Will the Minister of **Petroleum and Chemicals** be pleased to state:

(a) the names of the parties who have expressed interest in the establishment of refineries at Madras and Haldia;

(b) whether any pattern of collaboration has been decided upon; and

(c) if so, its salient features?

The Minister of Petroleum and Chemicals (Shri Humayun Kabir):

(a) The names of the parties who have expressed interest in one or both the refineries are as under:—

1. Phillips Petroleum Co.
2. E. N. I. of Italy.
3. Esso Standard Eastern Inc.
4. Burmah Oil Co./Shell Petroleum Co. Group.
5. Caltex.
6. Japan Gasoline Co./C. Itoh.
7. Mobil Petroleum Co.
8. Bureau De Recherches De Petrole/Regie Autonome Des Petroles (BRP/RAP).
9. National Iranian Oil Co./Amoco International Oil Co.
10. Gulf Oil Co./Compagnie Française des Petroles (Gulf/CFP).
11. Pauley Petroleum Co.
12. Phoenix—Rheinrohr Co.
13. Kuwait National Petroleum Co.
14. Rumanian Government.

(b) and (c). The refinery will be in the public sector. The detailed terms of collaboration are under negotiation with the National Iranian Oil Co./Amoco International Oil Co.

Explosives Found near Bombay Port

*77. { Shri R. G. Dubey:
 Shri Surendra Pal Singh:
 Shri Rameshwar Tantia:
 Shri Bhagwat Jha Asad:
 Shri D. D. Puri:
 Shri Bagri:
 Shri Vishram Prasad:
 Shri Onkar Lal Berwa:
 Shri Omkar Singh:

Will the Minister of **Home Affairs** be pleased to state:

(a) whether it is a fact that four divers of the Bombay Port Trust recovered a gunny bag containing explosives reported to have been thrown into the sea by some member of the crew of S.S. 'Sabarmati' in July, 1964;

(b) if so, the outcome of the investigation; and

(c) further action taken or proposed to be taken in the matter?

The Minister of State in the Ministry of Home Affairs (Shri Hathi): (a) to (c). As these matters are related to the case currently before the court at Panjim and as the case is *sub-judice*, it is not advisable to go into further details at the present stage.

Vigyam Mandirs

*78. { Shri P. R. Chakraverti:
 Shri P. C. Borooah:
 Shri Vidya Charan Shukla:
 Shri Sidheshwar Prasad:

Will the Minister of **Education** be pleased to state:

(a) how far the progress achieved in setting up Vigyan mandirs in different areas is in consonance with the target laid down in the Third Plan;

(b) how far the State Governments' administrative control has helped the growth of the mandirs so as to stimulate interest in science;

(c) whether the State Governments have made any representation demanding increase in the allotment of funds